

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH :

R.A.No.84 of 1999
in
OA. No.1171 of 1999

Between:

A. Arunkumar

And

1. The General Manager,
South Central Railway,
3rd Floor, Railways,
Secunderabad.
2. The Sports President/
Chief Personnel Officer,
4th Floor, Railways,
South Central Railway,
Secunderabad.

Dated: 8.10.99

.. Applicant



.. Respondents

Counsel for the Applicant : Mr.K.Ankaiah

Counsel for the Respondents : Mr.D.F.Paul

ORDER:

THE HON'BLE CH. R. RAMANUJAN : MEMBER (A)

THE HON'BLE MR. D. S. JAI PARAMESWAR : MEMBER (C)

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THE TRIBUNAL MADE THE FOLLOWING ORDER:

Mr.K.Ankaiah, for the applicant and Mr.D.F.Paul, for the respondents.

RA affidavit does not indicate any error apparent on the face of the record. Hence no further order is necessary in the RA and RA is disposed of.

Sd/- X X
Section Officer

Srr

केस नं.	RA 84/99
CASE NUMBER	OA. 1171/99
निर्णय का तारीख	8.10.99
Date of Judgement	
प्रति तय्यार किया गया दिनांक	12.10.99
Copy Made Ready on	
अनुरोध अधिकारी (न्यायिक) उप रजिस्ट्रार (न्यायिक) Section Officer (J)/Dy. Registrar (J)	